

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF FEBRUARY 2022**

Sl. No.	Nature	Opening balance as on 01.02.2022	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 28.02.2022	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	56	0			0			2	2	54	2
2	WA	525	50			50			43	43	532	
3	WPC	9131	511	3	2	516			383	383	9264	2
4	WPL	1025	5		1	6			12	12	1019	
5	WPS	15752	796			796	2		424	426	16122	62
6	WPT	640	19			19			7	7	652	
7	WPCR	2236	110		2	112			41	41	2307	
8	WPPIL	262	24			24			19	19	267	8
9	WP 227	1557	42			42	3		32	35	1564	3
10	WPHC	9	3			3			3	3	9	
A	TOTAL (1 to 10)	31193	1560	3	5	1568	5	0	966	971	31790	77
1	FA	3038	13	5		18			19	19	3037	14
2	FAM	508	0	9		9			22	22	495	
3	FA(MAT)	206	10	2		12	1		14	15	203	
4	SA	5291	67			67			13	13	5345	8
5	MA	291	11			11			2	2	300	2
6	MAC	8082	153	1	1	155			8	8	8229	5
7	CR	290	5			5			5	5	290	1
8	MCC	784	51			51			48	48	787	
9	COMP APPEAL	3	0			0			0	0	3	
10	COMP PET	15	0			0			0	0	15	
11	EP	3	0			0			0	0	3	
12	TPC	129	12			12			9	9	132	
13	CONT	2089	150			150			58	58	2181	2
14	ITA	4	0			0			0	0	4	
15	ARBA	243	1			1			2	2	242	
16	ARBAP	11	1		3	4			5	5	10	
17	ARBR	64	3			3	3		4	7	60	
18	TAXC	112	0			0			0	0	112	
19	REVP	214	8			8			8	8	214	
20	CVLREF	0	0			0			0	0	0	
B	TOTAL (1 to 19)	21377	485	17	4	506	4	0	217	221	21662	32
TOTAL (A+B)		52570	2045	20	9	2074	9	0	1183	1192	53452	109
MAIN CRIMINAL CASES												
1	CRREF	7	0			0			0	0	7	
2	CRA	15239	174			174			118	118	15295	34
3	CRR	5598	106			106	1		44	45	5659	
4	MCRC	1507	974			974	3		883	886	1595	
5	MCRCA u/s 438 CrPC	319	161			161	1		164	165	315	
6	CONTR	8	0			0			0	0	8	
7	CRMP	4145	171			171			118	118	4198	19
8	TPCR	46	2			2			0	0	48	
9	ACQA	2947	43			43			20	20	2970	18
C	TOTAL (1 to 9)	29816	1631	0	0	1631	5	0	1347	1352	30095	71
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		82386	3676	20	9	3705	14	0	2530	2544	83547	180
PENDENCY INCREASE/ DECREASE		82386	INCREASE (+1161)								83547	

Over 5 Years Pendency as on 01.02.2022	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 28.02.2022	Over 5 Years Decrease Pendency during the month
24343	5	180	24168	-175


 (SANTOSH KUMAR TIWARI)
 REGISTRAR (JUDICIAL)